

File No: TIC/4/2022-IMPORTS-ESSAI
Food Safety and Standards Authority of India
(Trade and International Cooperation Division)
(A statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Read, New Delhi-110002

Dated, The April 2023
20th

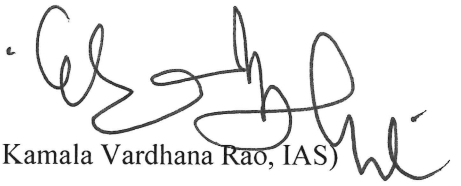
Office Order

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In supersession to the previous orders issued regarding notification of Authorised Officer at following location, the Competent Authority hereby notifies the following FSSAI official as Authorised Officer in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for the purpose of imported food clearance at food import entry points mentioned below:

Sr. No.	Authorised Officer	FSSAI Regional Office	Link Officer	Location	Point of Entry	Port Code
1.	Sh. Bharat Pachiciya, Deputy Director	FSSAI, Northern Region	Ms. Asha Chaurasia, Assistant Director	Delhi NCR	ACC DELHI ICD PATPARGANJ ICD TUGLAKADAD ICD GARHIHARSARU ICD SONIPAT ICD PATLI ICD REWARI ICD FARIDABAD ICD PALWAL BHAGOLA-JANAULI ICD SAMALKHA PANIPAT ICD DADRI ICD LONI CFS STAR TRACK DADRI ICD PAKWAKA MORADABAD/MEERUT CGML DADRI ICD CFS ALBATROSS DADRI NOIDA (EPZ/SEZ) AN PTWZLTD, BOLANDSHAHAR	INDEL4 INPPG6 INTKD6 INGHR6 INBDM6 INPTL6 INREA6 INFBD6 INPWL6 INDWN6 INDER6 INLON6 INSTT6 INMBD6 INCPL6 INAPL6 INNDA6 INBUL6

2. This Order will be effective from the date 1st May, 2023 (Monday).


(Ganji Kamala Vardhana Rao, IAS)
CEO, FSSAI

Copy

1. PPS CEO, FSSAI.
2. Executive Director (Regulatory Compliance, TICD Regional Office), FSSAI- HQ
3. Director, NRO, Ghaziabad.
4. Chief Commissioner (CBIC), Delhi Custom Zone
5. CITO, FSSAI-HQ for uploading on the FSSAI website